F. No. J-11017/16/2025-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi Dated the 2nd May, 2025

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation before the High court of Himachal Pradesh at Shimla, Central Administrative Tribunal at Chandigarh Bench, Armed Forces Tribunal (RB) Chandigarh, as shown in the List-'A', List-'B' and List-'C' below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

<u>List 'A'</u>
High Court of Himachal Pradesh at Shimla

SI. No	Name of Advocate (S/Shri)	Contact Details	Enrol. No.
		SENIOR PANEL COUNSEL	
1.	Ms. Reeta Thakur	Chamber No. 101, Lawyer's Chambers, District Court Complex,Chakkar Shimla-5 Mob: 9418031267 Email: Reetathakur581@gmail.com	HIM/150/1999
2.	Harish Sharma	Hotel Tashkent Annexe, The Mall-Shimla Email: sharma.harish59@gmail.com	HIM/84/2000
3.	Bharat Bhushan	Village Dalgaon, P.O Kutara, Tehsil Rohru, District Shimla, H.P Mob: 8894239310 Email: <u>bharatbhushan.bharat5@gmail.com</u>	HIM/353/2008
4.	Avinash Jaryal	Chamber No. 408, Vidhi Nikunj, Near HP High Court Simla-1 Mob: 9418184997, 8628084997 Email: <u>Jaryal.avinash@gmail.com</u>	HIM/138/2004

	CENTRAL GOVERNMENT COUNSEL				
5.	Shyam Singh	Mob: 9816280009 Email: advchauhan385@gmail.com	HIM/385/2010		
6.	Anshul Attri	Chamber No. 450, H.P High Court Advocates' Chambers, Near Hon'ble High Court, H.P, Shimla-171001 Mob: 9736045425 Email: advanshulattri@gmail.com	HIM/97 /2011		
7.	Ajay Kumar Chauhan	Vidhi Kunj, Lawyers' Chambers, Chamber No. 430, H.P High Court Shimla, H.P Mob: 9459100047 Email: cajay404@gmail.com	HIM/75/2014		
8.	Janak Raj	Chamber No. 211, Vidhi Nikunj, Advocates Chamber Complex, Near H.P High Court, Shimla Mob: 9418313266 Email: janakchauhan@gmail.com	HIM /315/2019		
9.	Narender Thakur	Chamber No. 262, Advocate Chamber H.P High Court Shimla Mob: 09418202405, 09817016789 Email: narender.84adv@gmail.com	HIM/233/2010		
10.	Sheetal Sharma Vyas		HIM/107/2016		
11.	Praveen Kumar Bhatti	Chamber No. 252, Vidhi Nikunj, Near H.P High Court Shimla-1 Mob: 9418027666	HIM/94/2000		
12.	Kunal Thakur	Verma Apartments Block-A, Khalini, Beerkhana, Flat No. 8 Mob: 7018159082 Email: kunalthakuradvocate@gmail.com	HIM/ 207/2007		

LIST 'B'

CENTRAL ADMINISTRATIVE TRIBUNAL, CHANDIGARH BENCH

(For all cases of Himachal Pradesh irrespective of place of filing)

SI. No.	Name of Advocate (S/Shri)	Contact Details	Enrol. No.			
	SENIOR PANEL COUNSEL					
1.	Ms. Suchitra Thakur	C/o Rajiv Bhawan, VPO Chailly, Summer Hill, Shimla, Himanchal Pradesh-171005 Mob: 9418074510 Email: advsuchitra040675@gmail.com	HIM/447/1999			

2.	Vinod Thakur	Village Jhanikar Post Office Barara Tehsil Tauni Devi (Bamson) District Hamirpur, Himanchal Pradesh	HIM/122/2000
3	Surinder Sharma	Dinesh Niwas, Ram Nagar, Shimla-171004 Mob: 9816490609, 9418190609 Email: surindersharma31oct@gmail.com	HIM /280/2002
4.	Nimish Gupta	B-4, 2nd Floor, M.C Parking Complex Near High Court, Shimla-01 Mob: 9805410825 Email: advnimish@gmail.com	D/1915/2005
5.	Veer Bahadur Verma	Chamber No. 130, HP High Court Advocates, Chambers Mob: 9418063140, 7018942502 Email: advocatevirverma@gmail.com	HIM/263/2002
	ADDITION	IAL CENTRAL GOVERNMENT STANDING COL	JNSEL
6.	Naresh Kumar Sharma	Chamber No. 122, H.P High court Advocates Chambers, Shimla-170001 Mob: 9817208755, 8628808755 Email: nksadvocate@gmail.com	HIM/138/2009
7.	Vinod Kumar Chauhan	Chamber No. 452, Lawyers Chamber Welfare Society, Near H.P High Court Shimla Mob: 9418118082 Email: vinodchauhanadvocate@gmail.com	HIM/106/2013
8.	Ankit Chandel	Chamber No. 127, Adocate's Chamber, Vidhi Kunj, Highcourt of Himanchal Pradesh,	HIM/355/2023

List 'C'

ARMED FORCE TRIBUNAL (RB) CHANDIGARH

(For all Cases of Himanchal Pradesh)

SI. No.	Name of Advocate (Shri)	Contact Details	Enrol. No.
	\$	SENIOR PANEL COUNSEL	
1.	Vivek Sharma	Shashi Niwas, 2nd floor, Near District, Solan, H.P Mob: 9418080330, 9882034000 Email: ysadv07@gmail.com	HIM/215/2007

2.	Aditya Singh	Block-5, B-1, Sector-6, Parwanoo,	HIM/375/2011
	Mandyal	Tehsil Kasauli, Distrtict Solan, H.P- 173200	
		Mob: 9459641847	
		Email:adityasinghmandyal@gmail.com	
3.	Ajay Sipahiya	Lawtime, Basal, Solan,H.P Mob: 9418061113, 8219431893 Email: ajaysipahiya@gmail.com	HIM/85/2013
4.	Ishant Sharma	Chamber No. 116, Advocates Chamber Complex, Judicial Court Complex Chakkar, Shimla-1 Mob: 8091490000	HIM/304/2017
		Email: ishant_jbl@yahoo.com	

- The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow. 3.

(Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs
- 3. Ld. Addl. SGI, Punjab & Haryana High Court at Chandigarh.
- 4. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.
- 5. Shri Jagjot Singh Lalli, Deputy SGI, Punjab & Haryana High Court, Chandigarh.
- 6. The Registrar, High Court of Himachal Pradesh at Shimla.
- 7. The Registrar CAT, Chandigarh.
- 8. Ther Registrar, AFT, Chandigarh.
- 9. The Judge Advocate General, AFT (RB) at Chandigarh.
- 10. Shri Sanjay Goyal, Sr. CGSC, CAT, Chandigarh Bench.
- 11. LIMBS Section for necessary section.
- 12. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned. K. GAMMOZ.05.2025
- 13. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 14. Office copies.

(Kumar Gaurva) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in